

Vishwa Nath Shukla

Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/1/2025-26/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

1. Mr. Deepak Baranwal, District & Additional Sessions Judge, Bokaro.
2. Mr. Vinod Kumar Singh, District & Additional Sessions Judge-cum-Special Court, elected M.P./M.L.A., Chaibasa.
3. Mr. Shahzad Mohammad Shahzad, District & Additional Sessions Judge, Chatra.
4. Mr. Raj Kumar Mishra, District & Additional Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Daltonganj.
5. Mr. Rajendra Kumar Sinha, Special Judge, POCSO Act, Deoghar.
6. Mr. Paras Kumar Sinha, District & Additional Sessions Judge, Dhanbad.
7. Mr. Rajesh Sinha, District & Additional Sessions Judge-cum-Special Court, elected M.P./M.L.A., Dumka.
8. Mr. Dinesh Kumar, Special Judge, POCSO Act-cum-Spl. Judge, Offences under SC & ST Act, Garhwa.
9. Mr. Sanjay Kumar Singh No. 2, District & Additional Sessions Judge, Garhwa (Nagar Untari).
10. Mr. Debasis Mohapatra, District & Additional Sessions Judge, Giridih.
11. Mr. Ravi Shankar Mishra, Special Judge, POCSO Act, Giridih.
12. Ms. Richa Srivastava, District & Additional Sessions Judge, Godda.
13. Mr. Prem Shankar, District & Additional Sessions Judge, Gumla.
14. Md. Asif Equbal, Special Judge, POCSO Act, Hazaribagh.
15. Mr. Anand Mani Tripathi, District & Additional Sessions Judge, Jamshedpur.
16. Mr. Ajai Kumar Srivastava, District & Additional Sessions Judge, Jamtara.
17. Mr. Rakesh Kumar Mishra, District & Additional Sessions Judge, Khunti.
18. Mr. Rakesh Chandra, District & Additional Sessions Judge, Koderma.
19. Mr. Sanjay Kumar Dubey, Special Judge, POCSO Act, Latehar.
20. Mr. Shwaymbhu, District & Additional Sessions Judge, Lohardaga.
21. Mr. Kumar Kranti Prasad, District & Additional Sessions Judge, Pakur.
22. Mr. Vishal Srivastava, District & Additional Sessions Judge, Ramgarh.
23. Mr. Anand Prakash, Additional Judicial Commissioner, Ranchi.
24. Mr. Shekhar Kumar, District & Additional Sessions Judge, Sahebganj.
25. Mr. Chaudhary Ahsan Moiz, District & Additional Sessions Judge, Seraikella-Kharsawan.
26. Mr. Naranjan Singh, District & Additional Sessions Judge, Simdega.
27. Mr. Arun Kumar Dubey, A.C.J.M.-cum-Civil Judge (Sr. Div.) – I, Bokaro.
28. Mr. Achhat Srivastava, C.J.M.-cum-Civil Judge (Sr. Div.) - I-cum-A.C.J.M., Chaibasa.
29. Mr. Shera Samson Turkey, A.C.J.M.-cum-Civil Judge (Sr. Div.) – I, Chatra.
30. Ms. Sushila Soreng, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Daltonganj.
31. Mr. Ananda Singh, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Deoghar.
32. Mr. Parth Sarthi Ghosh, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Dhanbad.
33. Mr. Rajesh Kumar Srivastava, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Dumka.
34. Mr. Kumar Vipul, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Garhwa.
35. Ms. Kavitanjali Toppo, A.C.J.M.-cum-Civil Judge (Sr. Div.) – I, Giridih.
36. Mr. Pratap Chandra, A.C.J.M.-cum-Civil Judge (Sr. Div.) – I, Godda.
37. Ms. Moumita Guin, A.C.J.M.-cum-Civil Judge (Sr. Div.) – I, Gumla.
38. Ms. Kumari Nitika, A.C.J.M.-cum-Civil Judge (Sr. Div.) – I, Hazaribagh.
39. Mr. Abhishek Prasad, A.C.J.M.-cum-Civil Judge (Sr. Div.) – I, Jamshedpur.
40. Md. Naeem Ansari, A.C.J.M.-cum-Civil Judge (Sr. Div.) – I, Jamtara.
41. Mr. Arjun Saw, C.J.M.-cum-Civil Judge (Sr. Div.) - I-cum-A.C.J.M., Khunti.
42. Mr. Manoranjan Kumar No. III, A.C.J.M.-cum-Civil Judge (Sr. Div.) – I, Koderma.
43. Ms. Kumari Jiv, A.C.J.M.-cum-Civil Judge (Sr. Div.) – I, Latehar.
44. Mr. Krishna Kant Mishra, C.J.M.-cum-Civil Judge (Sr. Div.) - I-cum-A.C.J.M., Lohardaga.
45. Mr. Vishal Majhee, A.C.J.M.-cum-Civil Judge (Sr. Div.) – I, Pakur.
46. Mr. Sandeep Kumar Bertam, A.C.J.M.-cum-Civil Judge (Sr. Div.) – I, Ramgarh.
47. Mr. Ravi Narayan, A.C.J.M.-cum-Civil Judge (Sr. Div.) – I, Ranchi.

48. Mr. Sindhu Nath Lamay, C.J.M.-cum-Civil Judge (Sr. Div.) - I-cum-A.C.J.M., Sahebganj.
49. Ms. Lucy Sosen Tigga, C.J.M.-cum-Civil Judge (Sr. Div.) - I-cum-A.C.J.M., Seraikella-Kharsawan.
50. Ms. Nitasha Barla, C.J.M.-cum-Civil Judge (Sr. Div.) - I-cum-A.C.J.M., Simdega.

Sub.: - Nomination of Judicial Officers for attending One day **Refresher Training Programme for Commercial Courts for District Judge & Civil Judge (Sr. Div.) presiding over Commercial Courts & other officers (R-10)**”, scheduled to be held on **12th October, 2025** at **Judicial Academy Jharkhand, Ranchi.**

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid One day **Refresher Training Programme for Commercial Courts for District Judge & Civil Judge (Sr. Div.) presiding over Commercial Courts & other officers (R-10)**”, scheduled to be held on **12th October, 2025** at **Judicial Academy Jharkhand, Ranchi.**

The arrangements for the stay of the nominated outstation officers will be in the Hostels of Judicial Academy Jharkhand from the evening of preceding day of the training till the evening of concluding day of the training. All the nominated officers have to report at Judicial Academy Jharkhand for training at 10:00 A.M. for registration in proper dress. You are, therefore, directed to attend the aforesaid training programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training.

No individual request seeking permission to attend the training is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,

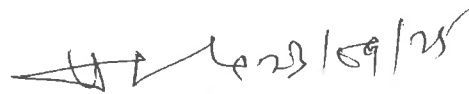
Sd/-Vishwa Nath Shukla

Registrar (Administration)

Memo No. 4321 /Apptt.

Dated, Ranchi, the 23/09/2025

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 824/JAJ dated 10.09.2025 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi with a request to direct the officers concerned posted at their Judgeship to attend the aforesaid training programme / the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.


Registrar (Administration)